

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 1879/2013

SUBHASH SINGH

Appellant(s)

VERSUS

STATE OF U.P
(with office report)

Respondent(s)

WITH
Crl.A. No. 1880/2013
(With Office Report)

Date : 13/11/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Naresh Kumar, Adv.

For Respondent(s)

Mr. Ahmed S. Azhar, Adv.
Mr. M. R. Shamshad, Adv.UPON hearing the counsel the Court made the following
O R D E R

The office report is that although by Order dated 27.8.2014 of this Court four weeks time, as last chance was given to the learned counsel for the parties for filing the additional documents, yet they have not done the needful so far. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court under the rules.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.11.15
09:48:27 IST
Reason:

(M K HANJURA)
Registrar

MG